

ITEM NO.10

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 694/2023

VINOD GUPTA & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 22-08-2023 This appeal was called on for hearing today.

For Appellant(s)

Ms. Shrika Gautam, Adv.
Mrs. Pragya Baghel, AOR

For Respondent(s)

Ms. Srishti Singh, AOR
Mr. Ajay Kumar Prajapati, Adv.
Ms. Rachana Chakrawarti, Adv.

Mr. Devendra Kumar Shukla, AOR
Mr. Bhupendra Pratap Singh, Adv.
Mr. Abhishek Kumar Suman, Adv.
Ms. Nikita Anand, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Memo of appearance have been filed in respect of respondent
no. 1. Vakalatnama be filed.

Respondent no.2 has already filed counter affidavit.

Service is deemed to be complete on respondent No.3 but
none has entered appearance.

Original records have been received from the High Court and

Trial Court.

Parties may file Additional documents, if any.

**Registry to process the matter for listing before the
Hon'ble Court, as per rules.**

**H. SHASHIDHARA SHETTY
Registrar**